

To restore the employment to post financial crisis levels, three stimulus packages announced and budget for 2009-10 as fourth stimulus package have resulted in having a positive impact on employment in the country. Further, higher investment in social sector and infrastructure development programmes such as Bharat Nirman, Prime Minister's Gram Sadak Yojana, Indira Awas Yojana, Rajiv Awas Yojana, National Highways Development Programme, etc. are contributing to the revival of the economy and creating jobs as well as helping those who were rendered jobless. Government also implements 'Rajiv Gandhi Shramik Kalyan Yojana' under Employment State Insurance Scheme wherein the insured worker and his family are entitled to about 50% of wages up to a period of one year and medical benefits in case of loss of job.

Government of India is also implementing various Employment Generation and Poverty Alleviation Programmes in both rural and urban areas to generate employment opportunities in the country. Some of the important ones are: Swarna Jayanti Shahari Rozgar Yojana (SJSRY), Swarnajayanti Gram Swarozgar Yojana (SGSY), Prime Minister's Employment Generation Programme (PMEGP) and Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS).

Release of domestic child labourers

†4417. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of domestic child labourers that has been identified and their release has been ensured after banning domestic child labour on 10 October in the Child Labour (Prohibition and Regulation) Act, 1986;
- (b) whether while rehabilitating the freed child labourers the judgement given by Supreme Court in the matter of M.C. Mehta Vs Government of Tamil Nadu is complied with;
- (c) if not, the reasons therefor; and
- (d) the number of freed child labourers against whom an adult member of their family has been provided employment by their employer?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) As per the information available, 6782 domestic child labourers have been rescued after banning domestic child labour on 10th October, 2006 under the Child Labour (Prohibition & Regulation) Act, 1986.

(b) Yes, Sir.

(c) Does not arise.

† Original notice of the question was received in Hindi.

(d) As per the directions of Hon'ble Supreme Court, the onus of providing employment to an adult family member of rescued child labour lies with the concerned State Government and not with the employer.

Introduction of NCLP in all districts

4418. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has plans to introduce NCLP in all the districts of the Country;
- (b) if so, whether the going project fulfilling the objectives being set by Government;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) As of now, Government does not intend to expand the scheme across the country.

(b) to (d) Yes, Sir. Under the National Child Labour Project (NCLP) Scheme, 6.22 lakh children were mainstreamed into regular education system so far.

Operation of NCLP in the country

†4419. SHRI BRIJLAL KHABRI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of districts in the country where National Child Labour Project is operational at present;
- (b) whether it is a fact that Government is considering to launch this scheme across the country;
- (c) if so, the details thereof; and
- (d) the salient features of this project?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) to (d) Government is implementing the National Child Labour Project (NCLP) Scheme in 266 child labour endemic districts. Under the Scheme, children withdrawn from work are enrolled into the special schools where they are provided with bridging education, vocational training, nutrition, stipend and health care facilities. As of now, there is no plan to expand the scheme across the country.

† Original notice of the question was received in Hindi.